

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

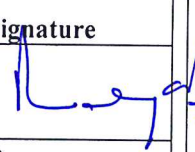

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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

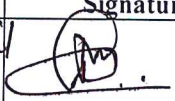
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.289/9/HDB/2018
NAME OF THE COMPANY	Vivimed Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Token Infotech Solutions
NAME OF THE RESPONDENT(S)	Vivimed Life Sciences Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rangarao Donada	PCA	ranga_cae rca@mail.com @ 98480 25125	
V. Priyanka Reddy	Advocate	<del>priyankaravareni@gmail.com</del> @ 9121367447	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Priyanka Reddy	Advocate	priyankaravareni@gmail.com @ 9121367447	

**ORDER**

PCA for Operational Creditor is present. Counsel for Corporate Debtor is also present. It is reported Corporate Debtor to pay only the interest portion to the Operational Creditor and Counsel for Corporate Debtor requested time for reporting final settlement after paying interest portion as agreed.

List it on 05.10.2018 for reporting settlement.

  
Member (J)

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